

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 208
(IB)-221/ND/2022
IA-2987/2022

IN THE MATTER OF:
PNB Housing Finance Ltd.

... **Applicant/Petitioner**

Versus

Mr. Ashok Kumar Gupta

... **Respondent**

Under Section: 95(1) of IBC, 2016

Order delivered on 30.11.2022

CORAM:

SHRI. BACHU VENKAT BALARAM DAS,
HON'BLE MEMBER (J)

SHRI. L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the RP

: Mr. Shantanu Sagar, Sashwat Anand, Prabhat
Ranjan Raj, Gunjesh Ranjan, Anil Kumar, Adya
Singh for RP in IA-2987/2022.

For the Personal Guarantor : Mr. Gurcharan Singh. Adv

ORDER

IA-2987/2022: Pleadings are complete.

List the matter for hearing on 22.12.2022.

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(L.N. GUPTA)
MEMBER (T)

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(BACHU VENKAT BALARAM DAS)
MEMBER (J)